

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:3308
ANSWERED ON:13.03.2003
VRS IN HEC
DUKHA BHAGAT;RAM TAHAL CHOUDHARY

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the name of the employees who have opted for VRS and their cases not being considered due to diversion or non-release of funds by the Management of Heavy Engineering Corporation Limited (HEC) Ranchi, Jharkhand;
- (b) the details of reasons for delayed payments relating to C.P.F. and the total number of such employees and outstanding amount, separately;
- (c) the steps being taken/likely to be taken by the Government to make outstanding retirement benefits to the employees who have yet to get the payments; and
- (d) the achievements made in this regard?

Answer

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES(SHRI BALASAHEB VIKHE PATIL)

- (a) There has been no case where the option for VRS has not been considered by the Management of HEC due to diversion or non-release of funds.
- (b) There is no delayed payment of CPF dues to separated employees.
- (c) &(d) Government have provided support for payment of retirement benefits to employees separated under VRS. For others retired on superannuation, the company has been making payment of retirement dues from internal resources, in a phased manner, depending upon availability of funds.